
S.Kannan Vs Chief Engineer And Others

Writ Petition No. 25530 Of 2019

Court: Madras High Court

Date of Decision: Sept. 20, 2019

Hon'ble Judges: M.Dhandapani, J

Bench: Single Bench

Advocate: K.Ravi Anantha Padmanaban, P.R.Dilip Kumar

Final Decision: Disposed Of

Judgement